

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

213. C.P. (IB)/522(MB)2023

IN THE MATTER OF

Dalal Street Credit Capital Limited

U/s 59 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 12.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

The Ld. Counsel for the Petitioner prays for a short adjournment. Allowed as prayed for. Adjourned to **19.08.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //